NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Contempt Application No. 5 /425/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Biocare Remedies Pvt. Ltd. & Ors.

Sanjivbhai Kiritbhai Patel & Ors.

Section of the Companies Act:

Section 425 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

SIGNATURE

YTRAM SHAH

APPUCANT

Learned Advocate Mr. Moiz Rafique present for Applicants. Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran Shah present for Respondents in Cont Application no. 5/2017.

Petitioner Mr. Arjun Odedra present.

Respondent submitted their written reply.

List the matter on 31.01.2018.

MEMBER JUDICIAL

Dated this the 25th day of January, 2018.